

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: YMS MOBITECH PRIVATE LIMITED Date of Commencement of Liquidation: 24-07-2018; List of Stakeholders as on Date: 28-08-2018; Name of IP: Mr. Prabhjit Singh Soni ; Last 5 digit of registration number: 10143

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				6037706				NA
2	Liquidation costs incurred till date				3696635				NA
3	Secured financial creditors				0				NA
4	Unsecured financial creditors	8	97095340	8	96789907				Annexure 4
5	Operational creditors (Workmen)				0				NA
6	Operational creditors (Employees)	40	20630942	40	12070880				Annexure 6
7	Operational creditors (Government Dues)				0				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	56	402742326	56	257788577				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)				0				NA
Total		104	520468608	104	376383705	0	0	0	